Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL. ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 14th day of **November**, 2018

Present:

Hon'ble Mr. Gokul Chandra Pati, Member-A Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/01545/2011

Ruman Anwar & ors.

.....Applicant.

<u>VERSUS</u>

Union of India & ors.

..... Respondents.

Counsel for applicant : Shri S.P. Pandey

Shri Vivek Srivastava

Counsel for respondents : Shri S. Srivastava

ORDER

By Hon'ble Mr. Gokul Chandra Pati, Member-A:

List revised. None present for the applicant. Shri Satish Sahu proxy counsel for Shri S. Srivastava, counsel for the respondents is present.

2. Even on the last occasion i.e. on 30.07.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/